

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/104(CHE)2023
NAME OF THE PETITIONER : M/s. Premier Power Line
NAME OF THE RESPONDENT(S) : M/s. RPP Infra Projects Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

1. For Respondent → T.K. Basakar for P.J.Sri CHANESH

A.K. MYLSAMY
2. PRITHVI RASIS FOR
PETITIONER

DT Basakar

Prithvi Rasis

AK

2. CP(IB)/104(CHE)/2023

ORDER

Ld. Counsel Mr. Prithvi Raj for the Petitioner. Ld. Counsel Mr. Ganesh for the Respondent.

Arguing Counsel for the Petitioner Mr. Mysamy is online but not in a position to communicate due to network issues.

List the petition for **physical hearing on 05.06.2024.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)